

19.06.2020

At 02:00 PM to 02:08 PM

Present : Sh. P. K. Aggarwal, Ld. Counsel for Appellant.  
Sh. Promod Ahuja, Ld. Counsel for LR's of deceased respondents.

Vide separate judgment of even date, the Appeal is allowed. Decree-sheet be prepared accordingly.

The proceedings have been conducted through Video-conferencing as per circulars. The scanned copy of judgment and order be sent to the coordinator of Computer Branch for uploading it on the website as per procedure.

A copy of the order along with T.C.R. be sent to Ld. Trial Court.

File be consigned to record room after due compliance.

(RAJINDER KUMAR)  
SCJ-cum-RC (West), THC  
Delhi: 19.06.2020